## GOVERNMENT OF INDIA MINISTRY OF INFORMATION AND BROADCASTING

## LOK SABHA UNSTARRED QUESTION NO. 2267 TO BE ANSWERED ON 11/12/2015

#### COMPLAINTS RECEIVED BY BCCC

2267. DR. J. JAYAVARDHAN: SHRI MOHITE PATIL VIJAYSINH SHANKARRAO: SHRIMATI SUPRIYA SULE: SHRI DHANANJAY MAHADIK: SHRI SATAV RAJEEV: DR. HEENA VIJAYKUMAR GAVIT: SHRI T. RADHAKRISHNAN:

# Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

- (a) the number of complaints received by Broadcasting Content Complaints Council (BCCC) since its inception against general entertainment channels;
- (b) the details of nature of complaints received/disposed of by the BCCC during each of the last three years and the current year, category and channel-wise;
- (c) whether the number of complaints against sex, obscenity and nudity on TV has declined;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the other steps taken/being taken by the Government to make the channels self regulated and work accordingly?

#### Answer

# MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING [COL RAJYAVARDHAN RATHORE (Retd.)]

(a) Broadcasting Content Complaints Council (BCCC) has informed that the total number of complaints received by BCCC since its inception in June 2011 till 30 September 2015 is 28365. Out of this 5386 were specific content related complaints, which were dealt by BCCC.

(b) BCCC has conveyed the details of the complaints received by them during the last three years and the current year which are placed at Annexure-I.

(c) & (d) The number of complaints against the theme sex, obscenity and nudity appear to have declined as per data provided by BCCC for current year are up to 30<sup>th</sup> September, 2015. The details are placed at Annexure-II. No study on the reasons for the decline is available. However, Ministry of Information and Broadcasting has constituted an Inter Ministerial Committee (IMC) to look into the violations suo-motu or whenever violation of the Programme and Advertising Codes is brought to the notice of this Ministry in respect of private satellite TV channels. IMC has representatives from the Ministries of Home Affairs, Defence, External Affairs, Law, Women and Child Development, Health and Family Welfare, Consumer Affairs and a representative from the industry in Advertising Standards Council of India (ASCI). IMC meets periodically to consider the complaints of serious nature and recommends action in case of violation by the channels.

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(e) Government has encouraged self-regulation in electronic media by the Broadcasting Industry. The following are the self regulatory mechanisms established by industry bodies:

(i) News Broadcasters Association (NBA)- a representative body of news and current affairs TV channels has set up News Broadcasting Standards Authority (NBSA) to consider complaints against or in respect of broadcasters relating to content of any news and currents affairs telecast on TV channels.

(ii) Indian Broadcasting Foundation (IBF), which is a representative body of non-News & current affairs TV channels, has set up Broadcasting Content Complaints Council (BCCC) to examine the complaints about television programmes and

(iii) Advertising Standards Council of India (ASCI), established in 1985, has set up Consumer Complaints Council (CCC) to consider complaints in respect of advertisements.

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# ANNEXURE AS REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION No. 2267 FOR ANSWER ON 11.12.2015

The details of the complaints received by BCCC, during the last three years and the current year.

Themes	Description	Jan 2012- Dec 2012		Jan 2013- Dec 2013		Jan 2014- Dec 2014		Jan 2015- Sep 2015		Jan 2012- Sep 2015	
		Total	%	Total	%	Total	%	Total	%	Grand Total	%
		Α		В		С		D		A+B+C+D	
	Crime & Violence	126	21	209	22	107	6	138	9	580	12
	Sex, Obscenity & Nudity	142	24	141	15	130	7	60	4	473	10
	Horror & Occult	95	16	112	12	9	1	347	22	563	11
	Drugs, Smoking, Tobacco, Solvents & Alcohol	2	0	6	1	9	1	15	1	32	1
	Religion & Community	50	8	345	36	67	4	856	54	1318	27
	Harm & Offence	145	24	123	13	1445	81	135	9	1848	38
	General Restrictions	33	6	11	1	24	1	25	2	93	2
TOTAL		593	100	947	100	1791	100	1576	100	4907	100

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# **ANNEXURE-II**

# ANNEXURE AS REFERRED TO IN REPLY TO PART (c) AND (d) OF LOK SABHA UNSTARRED QUESTION No. 2267 FOR ANSWER ON 11.12.2015

The details of the complaints received by BCCC during the last three years and the current year, against the theme sex, obscenity and nudity.

Total Specific Complaints	Out of total Specific Complaints, number of complaints pertaining to Theme 2: Sex and Obscenity	Percentage	
593	142	24	
947	141	15	
1791	130	7	
1576	60	4	
	Specific Complaints 593 947 1791	Specific ComplaintsComplaints, number of complaints pertaining to Theme 2: Sex and Obscenity5931429471411791130	

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